

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1488

ANSWERED ON:30.11.2011

FUNDS TO PRIVATE SCHOOLS

Gangaram Shri Awale Jaywant;Mishra Shri Mahabal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government provides funds to all recognized private schools in the country;
- (b) if so, the details thereof including the number of such private schools Statewise;
- (c) whether all private schools follow the rules and regulations and standards prescribed by the Government;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) Private recognized schools are governed by the respective State School Education Act. Recognition to such schools is given by the State Governments. Under various schemes such as Sarva Shiksha Abhiyan (SSA), Rastriya Madhyamik Shiksha Abhiyan (RMSA) and Model Schools of the Ministry, funds are provided to the State Governments for the development and quality improvement of school education.

(c) to (e) Does not arise.